

IN THE INCOME TAX APPELLATE TRIBUNAL  
“A” BENCH, MUMBAI  
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER &  
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER

ITA Nos. 8019/Mum/2019

(A.Y: 2009-10)

&

ITA Nos. 372/Mum/2020

(A.Y: 2009-10)

M/s. Anheuser Busch Inbev India Ltd., (formerly known as Sabmiller Breweries Ltd.,) 301, 302, Dynasty Business Partk B Wing, Andheri Kurla Road, Andheri (E), Mumbai - 400059.	Vs.	ACIT 9(1)(2) Room No. 210, 2 <sup>nd</sup> Floor, Aayakar Bhavan, MK Road, Mumbai - 400020.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAICS2238R		
Appellant	..	Respondent

Appellant by :	None (withdrawal letter filed dt17.02.2021)
Respondent by :	Ms. Smita Verma, DR

Date of Hearing	12.03.2021
Date of Pronouncement	15.03.2021

आदेश / O R D E R

**PER PAVAN KUMAR GADALE JM:**

These two appeals are filed by the assessee against the order of (i) The Commissioner of Income Tax (Appeals) - 18, Mumbai u/sec143(3) and 250 of the Act and (ii) Assessment order u/sec143(3) r.w.s254 r.w.s 144C(13) of the Income Tax Act, 1961.

2. At the time hearing, none appeared on behalf of the assessee. The assessee has filed a letter dated 17-02-2021 mentioning that the assessee is intend to settle the tax litigation by opting for 'Vivad se Vishwas Scheme 2020'(VSVS2020) and filed an application in Form No. 1 & 2 under VSVS Rules 2020. Contra, the Ld. DR has no objections.

3. We heard the Ld.DR and perused the material on record. Since the assessee has opted for 'Vivaad se Vishwas Scheme 2020' and has filed a letter dt 17-02-2021 mentioning that the assessee has applied under VSVS 2020 and has received Form-3 from the Income Tax Department. We are of the view that, no purpose will be served in keeping the appeals pending. Accordingly, we dismiss the appeals of the assessee as withdrawn and the assessee is given liberty to move an application u/s 254(2) of the Act to recall the present order as per provisions of Law.

4. In the result, both the appeals filed by the assessee are dismissed.

Order pronounced in the open court on 15.03.2021

Sd/- (SHAMIM YAHYA) Sd/- (PAVAN KUMAR GADALE)  
**ACCOUNTANT MEMBER JUDICIAL MEMBER**

Mumbai, Dated 15.03.2021

KRK, PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

1.

( Asst. Registrar)  
ITAT, Mumbai